

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 184  
TO BE ANSWERED ON 21<sup>ST</sup> JUNE, 2019**

**REVISION OF AYUSH POLICY**

**184. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government is considering to review AYUSH policy, if so, the details thereof;
- (b) the details of the relief measures to be taken by the Government for the industries associated with AYUSH; and
- (c) the steps being taken by the Government to promote the use of AYUSH products in the country?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a): No. The inputs regarding AYUSH were provided to Ministry of Health & Family Welfare which was subsequently included in the National Health Policy (NHP), 2017 duly approved by the Cabinet.

(b): Ministry of AYUSH has written to Department of Revenue for consideration of reducing direct and indirect taxation on ASU&H medicines in the context of Union budget for 2019-20. Ministry of AYUSH provides incentives to drug manufacturers, entrepreneurs, AYUSH institutions for participation in national and international exhibitions, road shows, trade fairs etc. Ministry of AYUSH also supports market authorization/ registration of AYUSH products with USFDA/EMEA/UKMHRA and their internal regulatory agencies.

(c): Quality Control provisions are framed and amended time to time to promote the manufacturing of quality medicinal products. Ministry of AYUSH has published Essential Drug lists of Ayurveda, Siddha, Unani & Homeopathy to facilitate supply of medicines to hospitals and dispensaries in the states through Centrally Sponsored Scheme of National AYUSH Mission.

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